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(2019) 02 AHC CK 0012 Allahabad High Court

Case No: Application U/S 482 No. 37260 Of 2018

State Of Uttar Pradesh And

Another

APPELLANT

Vs

State Of Uttar Pradesh And

Another

RESPONDENT

Date of Decision: Feb. 8, 2019

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 205, 317, 340, 437, 437(1), 482

• Indian Penal Code, 1860 - Section 255, 259, 260, 406, 420, 467, 468, 471

Hon'ble Judges: Chandra Dhari Singh, J

Bench: Single Bench

Advocate: G.A., Priyanka Midha, Manu Khare

Final Decision: Dismissed

Judgement